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BY ORDER
Director, Printing, Stationery & Publication, Odisha

Notice

By virtue of an affidavit sworn before the **Executive Magistrate BHUBANESWAR** on Dated **2nd June 2026**, I, **Mrs. SOOJATA MISRA**, Address **QrNo-C/18, Behind Delta Boys High School, Unit-8, Bhubaneshwar, KHORDHA 751012, Odisha**, have changed my name from **“SOOJATA MESRA”** to **“SOOJATA MISRA”**. Henceforth, I shall be known as **“SOOJATA MISRA”** for all purposes.

SOOJATA MISRA